



The Calcutta Gazette

Extraordinary

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PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL

FINANCE DEPARTMENT.

Miscellaneous.

NOTIFICATION.

No. 1544Mis.—11th November 1939.—
Under section 25 of the Negotiable Instruments Act, XXVI of 1881, the Governor is pleased to declare that Saturday, the 18th November 1939, shall be a public holiday on account of the public arrival in Calcutta of Sir John Arthur Herbert, G.C.I.E., Governor-Designate of Bengal.

By order of the Governor,

R. L. WALKER,

Secy. to the Govt. of Bengal.